

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 30 of 2012 in  
DFR No. 110 of 2012**

**Dated: 4<sup>th</sup> April, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gridco Limited ...Appellant (s)**

**Versus**

**M/s. Global Energy Pvt. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta  
Mr. David A  
Mr. Antaryami Upadhyay

Counsel for the Respondent(s): Mr. Rajiv Yadav for R.1

**O R D E R**

**I.A. No. 30 of 2012  
(*Condone delay Application*)**

Heard the learned counsel for the parties.

Post the matter for Orders on **10.04.2012.**

**( Rakesh Nath )  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/mk